

REPORT OF JOINT COMMITTEE WITH REFERENCE TO HON'BLE NGT ORDER IN ORIGINAL APPLICATION NO.75/2023(WZ) IN THE MATTER HASANALI NURABHAI NODOLIYA VERSUS COLLECTOR & DISTRICT MAGISTRATE (BANASKANTHA) & ORS.

1. BACKGROUND

This application has been filed by Shri Hasanali Nurabhai Nodoliya with the allegation that Badargadh Gram Panchayat, which is care-taker of a land at Survey No. 498 of Badargadh Village, which is recorded as a Gauchar/Grazing Land has permitted gutter connection and even itself constructed a gutter line for discharging the untreated sewage into the said Gauchar Land, which is causing huge environmental impairment (as per the applicant), which has also caused health issues to the local residents.

It is alleged by the Applicant that deepening the small part of land situated on Colonial Land/Village Land, which is actually the Gat No. 498, recorded as a Gauchar Land. In fact, the small pond is situated in Gauchar/Grazing Land and it is not a Colonial Land/Village Land. He has alleged that the pollution started happening since March 2023 by installing the inlets and discharge of sewage waste there.

Shri Hasanali Nurabhai Nodoliya has filed an application before The Hon'ble NGT Western Zone Bench, Pune and application has been accepted by The Hon'ble NGT vide Original Application No.75/2023(WZ)

The Hon'ble NGT vide its order dated 15/05/2023 in Original Application No.75/2023(WZ) in the matter Hasanali Nurabhai Nodoliya Versus Collector & District Magistrate (Banaskantha) & Ors. has constituted a joint committee comprising of The District Collector, Banaskantha, The District Development Officer, Banaskantha and Regional Officer, Gujarat Pollution Control Board (GPCB) and directed to visit the spot and conduct the inspection in presence of the Applicant after giving prior notice and submit a report on factual aspects and action taken report within a period of one month. The copy of the said NGT order is placed as Annexure-A for reference. The relevant portion of order is reproduced below for kind ready reference.

"...10. The Committee is directed to visit the spot and conduct the inspection in presence of the Applicant after giving prior notice and submit a report on factual aspects and action taken report within a period of one month...."

The joint committee comprises of following officers:

1. Shri Varunkumar Baranwal (IAS), District Collector, Banaskantha-District
2. Shri Swapnil Khare (IAS), District Development Officer, Banaskantha District
3. Shri J.M. Chaudhary, RO, Gujarat Pollution Control Board, Banaskantha District

2. APPROACH

The GPCB being Nodal Agency of the joint committee, arranged the site visit on 5th July, 2023 and also intimated the applicant about the site visit telephonically. Shri Varunkumar Baranwal (IAS), District Collector, Banaskantha-District, Shri Swapnil Khare (IAS), District Development Officer, Banaskantha District, Shri J.M. Chaudhary, Regional Officer, Gujarat Pollution Control Board, Banaskantha District, Shri R. I. Shaikh, Director-District Rural Development Agency (DRDA), Banaskantha, Shri D.N. Kachhad, Mamalatdar (Rural), Shri Rakesh Patel, Taluka Development Officer, Palanpur, Shri Ashish Chauhan, Extension Officer, Taluka Panchayat, Palanpur, Shri Mehulbhai Modi, Talati cum Mantri, Village Badargadh, Shri Iqbalbhai Varaliya,(Incharge Sarpanch), visited the site on 05/07/2023.

Shri Hasanali Nurabhai Nodoliya (Applicant) remained present during visit.

The members of the committee had discussion about the issue with Applicant, Incharge Sarpanch and other villagers. The committee also captured few photographs of the site during the visit. Accordingly, the observation & finding of the committee are covered in this report.

3. ABOUT THE ISSUE OF GAUCHAR LAND

Survey No. 498 of village Badargadh is Gauchar land, which is low lying area in the village and surrounded by residential houses on three sides (total @ 457 nos of houses). Relevant document of Badargadh Gram Panchayat in this regard is placed as Annexure-B -1 & B-2 for reference.

Domestic waste water @ 183 KLD from these surrounding residential area flows in to this Gauchar Land through drainage net work as per natural gradient and gets accumulated along with storm water. There is no any industrial units in this village area.

At this Gauchar land "Grey Water Treatment Plant" of capacity 200 KLD is already constructed by DRDA under the scheme of Swachh Bharat Mission which has been made operational on 22-7-2023. Treated wastewater of grey water treatment plant will be discharged on land for irrigation purpose in nearby agriculture farms.

4. OBSERVATIONS AND FINDINGS

Site inspection of village Badargadh is carried out by joint committee on 05/07/2023 in presence of Shri Hasanali Nurabhai Nandolia, Shri Iqbalbhai Varaliya, (Incharge Sarpanch) and other villagers.

During site visit following are the observation and findings;

1. Survey No. 498 (Old Survey No. 373/A/1/1 paiki2) of village Badargadh is Gauchar/Grazing land and also low lying area filled with domestic wastewater along with storm water.
2. Generated domestic wastewater is flowing into Gauchar land at Survey No. 498 through drainage network due to natural gradient.
3. Total area of Gauchar land is 15.18 Ha. out of which 01 Ha. Area is filled with untreated domestic wastewater mixed with storm water.
4. Survey No. 498 is only low lying area in the village. So that domestic waste water as well as storm water gets accumulated at said location.
5. DRDA - Banaskantha has constructed "Grey Water Treatment Plant" having capacity 200 KLD under the scheme of Swachh Bharat Mission (Gramin) at this Gauchar Land and its operation is yet not commenced, as installation of mechanical equipments and electric connection yet remains.
6. Applicant informed that domestic wastewater is discharged at this Gauchar land from March, 2023 onwards, while other villagers informed that due to low lying area and natural gradient, domestic waste water from Kadiwala vas, Police vas, Nearby Talav, Opposite Talav (behind Kabra'stan), Rahatpura Area & Thakor vas flows in to this Gauchar land since last 25 years.
7. Applicant and other villagers are convinced if domestic wastewater is treated in the "Grey Water Treatment Plant" and utilized for agriculture farming.

The Panch Rojkam of the joint inspection carried out at site during visit is attached as Annexure- C-1 & G-2. Photograph taken during visit is attached as Annexure-D.

5. ACTION TAKEN

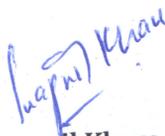
1. The "Grey Water Treatment Plant" has been made operational after installation of mechanical equipment and obtaining electric connection.
2. Treated domestic wastewater will be utilized for irrigation purpose in nearby agriculture farms.
3. Gujarat Pollution Control Board issued Show cause Notice to Gram Panchayat, Badargadh for commission operation of Grey Water Treatment Plant at the earliest and to stop disposal of municipal solid waste at this Gauchar land. Copy of same is placed as Annexure-E for reference.

6. CONCLUSION :

1. Shri Swapnil Khare (IAS), District Development Officer, Banaskantha District, inaugurated this Grey Water Treatment Plant on 22-7-2023 in presence of Shri Hasanali Nurabhai Nodoliya (Applicant), Incharge Sarpanch and other villagers. Few photographs of inaugural function organized at site on 22-7-2023 are attached as Annexure- F.
2. Installation of mechanical equipment and electric connection for this "Grey Water Treatment Plant" is completed and now it's ready to operate.
3. Regular functioning of this "Grey Water Treatment Plant" will commence after making agreement with farmers for utilizing treated waste water for irrigation purpose.
4. Through regular operation of Grey Water Treatment Plant, entire quantity of domestic waste water accumulated at this Gauchar land will be lifted, treated and utilized for agriculture farming, which will resolve the issue of pollution at this Gauchar land.



J. M. Chaudhary
Regional Officer
GPCB -Banaskantha



Swapnil Khare (IAS)
District Development Officer
Banaskantha District



Varunkumar Baranwal (IAS)
District Collector
Banaskantha District

Item No. 4

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No. 75/2023(WZ)

Hasanali Nurabhai Nodoliya

.....Applicant

Versus

Collector & District Magistrate (Banaskantha) & Ors.

....Respondent(s)

Date of hearing: 15.05.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Applicant in-person

ORDER

1. This application has been filed with the allegations that Respondent No. 4/Badargadh Gram Panchayat, which is current legal occupier and care-taker of a land at Survey No. 498 of Badargadh Village, which is recorded as a Gauchar/Grazing Land (proof thereof is annexed as Annexure A-1), has permitted gutter connection and even itself constructed a gutter line for discharging the swage filth, untreated waste water and liquid filth into the said Gauchar Land, which is causing huge environmental impairment, which has also caused health issues to the local residents.

2. Applicant has drawn our attention to the Resolution of the Gram Panchayat dated 08.06.2021, which is annexed as Annexure A-3, where-in our attention is drawn to Resolution No. 3 i.e. "Deepening of a small lake in the Colonial-Land [Village-Land]". It is alleged by the Applicant that pursuant to the passing of this Resolution on 08.06.2021, the Gram

Panchayat/Respondent No. 4 undertook to deepening the small part of land situated on Colonial Land/Village Land, which is actually the Gat No. 498, recorded as a Gauchar Land. In fact, the small pond is situated in Gauchar/Grazing Land and it is not a Colonial Land/Village Land. He has alleged that the pollution started happening since March 2023 by installing the inlets and discharge of sewage waste there. He has also annexed photographs of the said area, which is annexed at page nos. 52 to 59 of the paper book.

3. On the basis of above, we find that *prima facie* case impacting adversely on environment is made out, therefore, we deem it proper to admit this application. We accordingly admit the same.

4. Registry is directed to issue Notice to the Respondents, returnable within 04(four) weeks.

5. Applicant is directed to provide copy of the application and relevant documents to the Respondents within a week.

6. Respondents are directed to submit their reply within 04(four) weeks providing copies of the same to the other parties in advance.

7. Applicant is also directed to take necessary steps for service upon the Respondents by both ways and also through available e-mail.

8. We also deem it appropriate to constitute a Joint Committee comprising one member each of:-

- (i) The District Collector, Banaskantha;
- (ii) The District Development Officer, Banaskantha; and
- (iii) The State Pollution Control Board (SPCB).

9. The State Pollution Control Board (SPCB) shall be the nodal agency for coordination and logistic support.

10. The Committee is directed to visit the spot and conduct the inspection in presence of the Applicant after giving prior notice and submit a report on factual aspects and action taken report within a period of one month.

11. The report in the matter be filed by the Committee by e-mail at ngt-pune@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

12. Applicant is directed to supply the required documents and copy of the application to the Members of the Committee within three days from today.

13. A copy of this order be communicated to the above-mentioned Committee forth-with for compliance.

Put up this matter on 21.08.2023

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

May 15, 2023
Original Application No. 75/2023(WZ)
P.Kr

Badargadh Gram Panchayat,

Mouje: Badargadh, Tehsil: Palanpur, Dist. Banaskantha.

Round seal of
Badargadh Gram
Panchayat, Teh.
Palanpur, Dist. BK.

Serial No....2730.....

Book No.....03.....

Page No.....57.....

Date : 7 JUL 2023

:: Certificate ::

Hereby certificate issued that while verifying Assessment Register of Badargadh Gram Panchayat, particulars of residential houses which is situated surrounding Survey no.496 is as under.

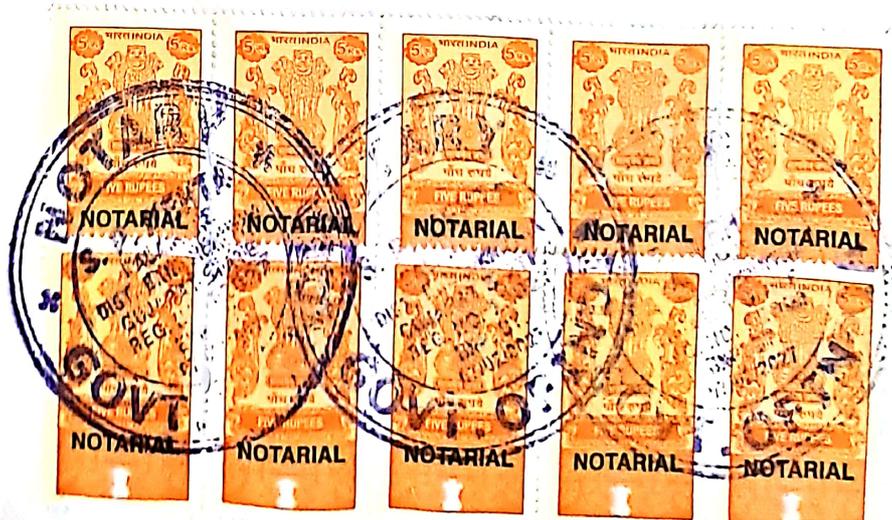
Sr.	Name of Street	Property No. to Property No.	Total Buildings.
1	Kadival vas (Nr.Old Imamwada)	216 to 226	11 buildings.
2	Police Vas.	227 to 238	12 buildings.
3	Near Pond.	239 to 319	63 buildings and 18 open plot.
4	Opposite pond (Behind cremator)	320 to 439	98 buildings and 22 open plot
5	Opposite Pone (Behind cremator)	1711 to 1754	38 buildings 6 open plot.
6.	Rahatpura Area.	440 to 688	228 Buildings & 21 open plot.
7.	Thakor vas.	701 to 707	7 buildings.
		Total buildings.	457 buildings & 67 plots.

Place: Badargadh.
Date:13/07/2023.Sd/ illegible
I/c Sarpanch
Badargadh Gram Panchayat.Sd/illegible
Talati Cum Mantri
Badargadh Gram Panchayat.

This is true and Correct Translation of the Original documents from Gujarat/ Hindi In to English which produce before me.

Shilpa P. Mehta
SHILPA P. MEHTA
NOTARY
GOVT. OF INDIA

7 JUL 2023



બાદરગઢ ગ્રામ પંચાયત

મોજે બાદરગઢ તા. પાલનપુર જી. બનાસકાંઠા

પ્રમાણપત્ર



આથી પ્રમાણપત્ર આપવામાં આવે છે કે બાદરગઢ ગ્રામ પંચાયતની આકારણી રજીસ્ટરની ખાત્રી કરતાં સર્વે નંબર : ૪૯૮ ગૌચરની આજુ બાજુ આવેલ રહેણાંક વિસ્તારના મકાનોની વિગત નીચે મુજબ છે.

અ.નં.	મહોલ્લાનું નામ	મિ.નં. થી મિ.નં. સુધી	કુલ મકાનો
૧	કડીવાલ વાસ (ઈમામવાડા બાજુમાં)	૨૧૬ થી ૨૨૬	૧૧ મકાનો
૨	પોલીસ વાસ	૨૨૭ થી ૨૩૮	૧૨ મકાનો
૩	તળાવની બાજુમાં	૨૩૯ થી ૩૧૯	૬૩ મકાનો અને ૧૮ ખુલ્લા પ્લોટ
૪	તળાવની સામે (કબ્રસ્તાન પાછળ)	૩૨૦ થી ૪૩૯	૯૮ મકાનો અને ૨૨ ખુલ્લા પ્લોટ
૫	તળાવની સામે (કબ્રસ્તાન પાછળ)	૧૭૧૧ થી ૧૭૫૪	૩૮ મકાનો અને ૬ ખુલ્લા પ્લોટ
૬	રાહતપુરા વિસ્તાર	૪૪૦ થી ૬૮૮	૨૨૮ મકાનો અને ૨૧ ખુલ્લા પ્લોટ
૭	ઠાકોર વાસ	૭૦૧ થી ૭૦૭	૭ મકાનો
		કુલ મકાનો :-	૪૫૭ મકાનો અને ૬૭ પ્લોટો

સ્થળ : બાદરગઢ
તારીખ : ૧૩/૦૭/૨૦૨૩

M. N. N. N.
સરપંચશ્રી
બાદરગઢ ગ્રામ પંચાયત

[Signature]
તલાટી કમ મંત્રીશ્રી
બાદરગઢ ગ્રામ પંચાયત

Serial No.....1041.....

Book No.....03.....

Page No.....57.....

Date : 17 JUL 2023

Date: 05/07/2023.

Page No.1

: **Rojkam** :

Today on date 05/07/2023 applicant Mr. Hasanali Nurabhai Nandoliya, Res. Badargadh, had prefer Application no.75/2023 before National Green Tribunal, in reference to said Respected Collector, Banaskantha, District Development officer, Banaskantha, Tehsil Development officer and Mamlatdar Palanpur had visited site in presence of people of village and applicant Hasanali Nurabhai Nandoliya, due natural stream of water stored in Gauchar land of village Badargadh, bearing survey no.498 and its old survey no.373/a/1/1 paikee 2 it has become like pond. In which due to natural slope rainy water get accumulated here, moreover surrounding this place situated residential area drainage lines whose slope is not found at other place so at the said place disposal of dirty water is made. At this place no water is disposed off by virtue of pumping but natural rainy water and due to drainage water, water is stored here. On the said bank of pond presently gray water treatment is in progress, whose structure has become ready, for the said gray water treatment plan demanded electricity connection. If after obtaining electric connection dirty water treatment process is started then applicant and village people are agree. In this manner today at the time of site visit in the presence of Applicant Hasanali Nurabhai Nodoliya, the

This is true and Correct
Translation of the Original
documents from Gujarati/
Hindi in to English which
produce before me.

Shilpa P. Mehta
SHILPA P. MEHTA
NOTARY
GOVT. OF INDIA

17 JUL 2023

operation of disposal of water of said pond is made by gray water treatment plant, applicant gives his consent and present all village people had also given their consent. Moreover applicant state that gray water treatment plant should be activate speedily. Moreover on the said place for disposal of dirty water of drainage which is situated at here, no slope is found at any other place so at the said place disposal of drainage line water made here. Moreover for disposal of dirty water excluding this place any other place is not available, so drainage line water is disposed here.

Moreover applicant is asked about disposal of dirty water, they state that since March-2023 drainage water is disposed here, but this matter informed to present village people, all village people states that at the said place since so many years drainage line water is disposed, such statement made by village people in public with complete harmony voice, which has took about 25 years, such stated by village people.

In this manner above Rojkam is according to our dictation which is today executed in our presence.

Place: Badargadh.

Date:05/07/2023.

Sd/ illegible

J.M.Chaudhary,

GPCB - Palanpur.

Sd/ illegible

(Hasanali Nandoliya)

Sd/ illegible 5/7/23.

Collector, B.K.

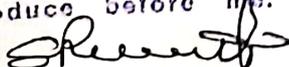
Sd/illegible 5/7/2023.

District Development officer, B.K.

Sd/illegible 5/7

Mamlatdar Palanpur (Rural)

This is true and Correct
Translation of the Original
documents from Gujarati/
Hindi in to English which
produce before me.


SHILPA P. MEHTA
NOTARY
GOVT. OF INDIA

17 JUL 2023

Jahedaben Idrisbhai Khorajiya. Sd/ Jaheda Sd/ illegible 5/7/23.
 Sd/ M.S.Modi. Iqbalbhai Jamalbhai Varaliya. Sd/illegible
 Abdulbhai Habib Aaglodiya Sd/ illegible
 Habibbhai Vajirbhai Varaliya Sd/ illegible
 Ashadbhai A.Rehman Nandoliya Sd/illegible
 Ibrahimbhai Dadu Chaudhary Sd/illegible
 Junedbhai Habibbhai Khorajiya. Sd/illegible
 Sllauddinbhai Hasanbhai Varaliya Sd/illegible
 Abbasbhai Jivabhai Mareidiya. Sd/ illegible
 Aslam Mahmud Varaliya Sd/illegible
 Rafik Habib Varliya. Sd/illegible
 Maheubub Vali Khorajiya. Sd/ illegible
 Salim Abdul Khorajiya. Sd/illegible
 Aamin Sharif Khrajiya. Sd/illegible
 Asad Nandoliya. Sd/illegible
 Subhashbhai P.Chauhan. Sd/illegible
 Masud Ismail Khorajiya. Sd/illegible
 Basid Iqbal Nandoliya. Sd/illegible
 Chauhan Danabhai Punjabhai Sd/illegible
 Dineshbhai Virabhai Chaudhan Sd/illegible
 Aabid Yusuf Aaglodiya Sd/ illegible
 Ismail Dosan Manasiya Sd/illegible
 Inamulla Ismail Malpara. Sd/ illegible
 Said Mahmmadali Nonsola Sd/illegible
 Uvesh Aabid Aaglodiya Sd/illegible
 Sohil Suleman Varliya. Sd/illegible
 Parthiji Sonaji Bhil Sd/Parthiji Sonaji Bhil.
 Ahmad Ishad Nonsona. Sd/ illegible
 Abdulla Ishak Nonsola. Sd/illegible
 Habib Valli Malpara Sd/illegible
 Sahid Hanif Nonsola Sd/illegible
 Said Asad Nondoliya Sd/illegible
 Kasab Iqbal Nandoliya Sd/illegible

This is true and Correct
 Translation of the Original
 documents from Gujarati/
 Hindi In to English which
 produce before me.


SHILPA P. MEHTA
 NOTARY
 GOVT. OF INDIA

17 JUL 2023

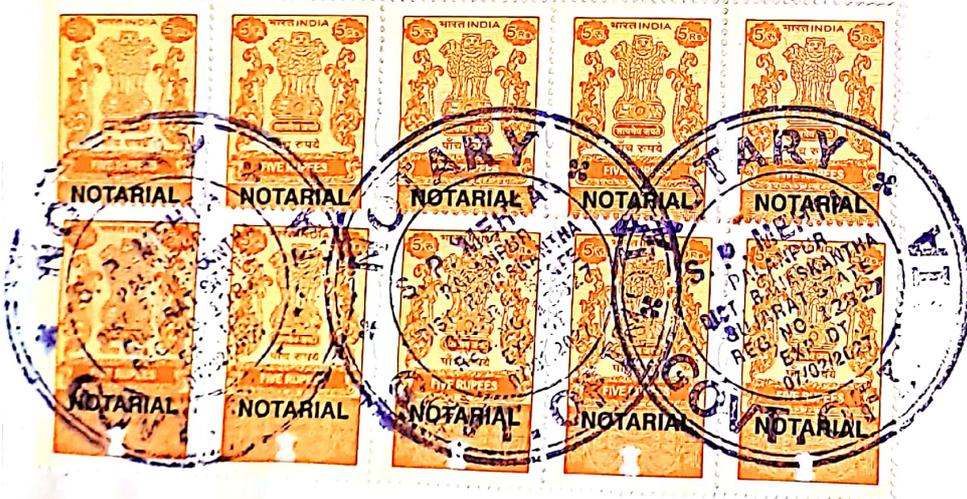
Mahmad Suleman Khorajiya.	Sd/illegible
A.Raheman Ibrahim Chaudhary	Sd/illegible
Idrishbhai Daudbhai Khorajiya.	Sd/illegible
Sheru Imran Abdul	Sd/illegible
Roshanben Abbas Varaliya	Sd/illegible
Chaudhan Khemabhai Dharmabhai	Sd/illegible
Usman Yusuf Aaglodiya.	Sd/illegible
Hanif Miyanji Nonsola	Sd/illegible
Maiz Aamin Khorajiya.	Sd/illegible
Bhoraniya Mujkir Ishak	Sd/illegible
Zakiraben Aamin Khorajiya	Sd/illegible
Raishaben Rafik Varaliya	Sd/illegible
Mohmmad Usman Aaglodiya	Sd/illegible
Taherabanu Aiyub Kadiwal	Sd/illegible
Mahiada Iqbal Kadiwal	Sd/illegible
Varaliya Suraiyaben Imtiyashbai	Sd/illegible



This is true and correct Translation of the Original documents from Gujarati/Hindi in to English which produce before me.

Shilpa P. Mehta
SHILPA P. MEHTA
 NOTARY
 GOVT. OF INDIA

17 JUL 2023



આજરોજ તા. ૫/૦/૨૦૨૩ ના રોજ અરજદારશ્રી હસનઅલી ભુરાભાઈ નાંદોલીયા રહે. બાદશાહ એ નેશનલ ગ્રામ ટીબ્યુનલ માં કરેલ એપિલેશન નંબર ૭૬/૨૦૨૩ અન્વયે માન. કલેક્ટરશ્રી બ.કાં., માન. મિલિઅમ્ બ.કાં., તા.પિ.અમ્ અને મામલોદારશ્રી પાલનપુર રજક્ર સ્થલે ગ્રામજનો તથા અરજદારશ્રી હસનઅલી ભુરાભાઈ નાંદોલીયા ની દાવરી માં સ્થળ મુલાકાત લેતાં બાદશાહ ગામે ગૌચર સ.નં. ૪૯૮ જુનો સ.નં. ૩૩૩/અ/૧૧ પેકીટ માં કુદરતી પાણીના વહેવાના કારણે તબાવ જેવું નિર્માણ બચેલ છે. જેમાં કુદરતી ટોચાવના કારણે વરસાદી પાણી નો ભરાવો બાક છે તેમજ સદર જગ્યા ની આબુજાગુ આવેલ રહેલાંઈ વિસ્તારના ઠરરલાઈનનો પાણીનો ઢાલ અન્ય જગ્યાએ મળી આવતો ન હોઈ સદર જગ્યાએ ઠરર ના ગંદા પાણીનો નિષાલ કરવા માં આવે છે. સદર જગ્યાએ પંખોગ કરીને ગંદા પાણીને છોડવા માં આવેલ બપી પરંતુ કુદરતી વરસાદી પાણી તથા ઠરરલાઈન ના પાણી ના કારણે પાણીનો ભરાવો બાક છે. જે સદર તબાવ ના ડિનારે દાલમાં ગ્રો-વોટર ફીટમેન્ટ પ્લાન ની કામગીરી આબુમાં છે જેનું સૂચ્યર લેવાર બધ બાયલ છે જે ગ્રો-વોટર ફીટમેન્ટ પ્લાન માટે વીજ કનેક્શન ની માંગણી કરેલ છે જે વીજ કનેક્શન આવેપી મશાનરી લગાવી ને સદર ગંદા પાણી ને શુદ્ધિ કરવા ની કામગીરી કરવા માં આવે તો સદર બાબતે અરજદારશ્રી અને ગ્રામજનો સંહત છે.

આમ આજરોજ સ્થળ મુલાકાત અન્વયે અરજદારશ્રી હસનઅલી ભુરાભાઈ નાંદોલીયા ની દાવરીમાં સદર તબાવ ના પાણીનો ગ્રોવોટર ફીટમેન્ટ પ્લાન ડ્રાઈ ગંદા પાણીનો નિષાલ કરવા ની કામગીરીની

(પાકવ) (૧)

અરજદારશ્રી કે અનુમતિ દર્શાવેલ છે તેવા દાખર તમામ
 વ્યાજવહી કે પલા અનુમતિ દર્શાવેલ છે. તેમજ ગ્રે-પોરર
 ટ્રોફીયર પલા વ્યાજવહી કાર્યેરત વાય તેમ જવા અરજદારશ્રી
 કે જલાવેલ છે. તેમજ સદર જગ્યાએ આવેલ ગરર લાઇન
 ના ગદા પાલી નો નિશાન જવા માટે અન્ય કોઇ જગ્યાએ
 ઢાલ મલતો ન દોઇ સદર જગ્યાએ ગરર લાઇન ના પાલી નો
 નિશાન જરેલ છે. તેમજ સદર ગરર લાઇન ના પાલી નો
 નિશાન જવા માટે આ જગ્યા કિપાય અન્ય કોઇ
 જગ્યા ઉપલબ્ધ નથી જેથી આ જગ્યાએ ગરર લાઇન ના
 પાલી નો નિશાન જરેલ છે.

તેમજ અરજદારશ્રીને સદર ગરર લાઇન ના પાલી
 ના નિશાન લાઇને પુછતાં લેખો કે જલાવેલ છે જે માથે ૨૩
 માસથી સદર જગ્યાએ ગરર લાઇન નું પાલી છોડવામાં
 આવેલ છે તેવું જલાવેલ છે પરંતુ આ લાઇને દાખર
 તમામ વ્યાજવહીને જલાવતાં લેખોએ જલાવેલ છે જે
 સદર જગ્યાએ ઘણાં વર્ષો પહેલાંથી ગરર લાઇન નું
 પાલી છોડવામાં આવેલ છે તેવું તમામ વ્યાજવહી કે
 જરેરમાં આ કુરે જલાવેલ છે. જેને આશરે ૨૫ વર્ષ
 જેટલો અમય વચલે છે તેવું વ્યાજવહી કે જલાવેલ છે.

આમ ઉપરોક્ત રજીસ્ટ્રાશન અને કે લખાવ્યા

મુજબનું દોઇ જે આજરોજ તા. ૫/૦૭/૨૩ ના
 રોજ અમારી રૂબરૂ કિવામાં આવેલ છે.

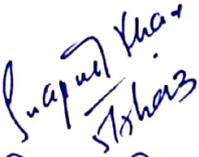
 ૦૫/૦૭/૨૩

જિલ્લેર, જ.કાંઠા

સ્પન- ૦૫૬૨૦૧૮

તા- ૫/૦૭/૨૦૨૩

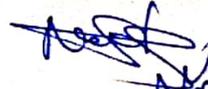
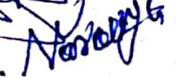

 J.M. Chaudhary
 ૬૨૯ - Palanpur


 જિલ્લા વિગલ અધિકારી, જ.કાંઠા


 [અનંબેનબેન નાંકોલિકા]


 મામલતદાર, પાલનપુર (ગાંધી)
 તા. ૦૫/૦૭/૨૩
 તાલુકા વિગલ અધિકારી,
 પાલનપુર

વહેરોલેન ટ્રીશલાઇ ખોરખયા - ૩૫૬૬૧

એમ. એચ. મોરે (નન મેમ) - 
 પુરુવાલમીડ મામલતદાર વરલખયા -  (૨)

- અબ્દુલ સલામ દબીબ આગાહોરીયા - *[Signature]*
- દબીબભાઈ પગરભાઈ વરાલીયા - *[Signature]*
- અશાઅદભાઈ અ.રહેમાન ગાંધોલીયા - *[Signature]*
- દબાઈભાઈ દાદુ ચૌધરી - *[Signature]*
- ગુલેશભાઈ દબીબભાઈ જોરજયા - *[Signature]*
- અલ્લાહુદ્દીનભાઈ હમનભાઈ વરાલીયા - *[Signature]*
- અખ્લાસભાઈ ગવાભાઈ મહેરિયા - *[Signature]*
- અમલન મહેંદ વરાલીયા - *[Signature]*
- અહીફ દબીબ વરાલીયા - *[Signature]*
- મહેદુલ વલી જોરજયા - મહેદુલ વા. જોરજયા
- આલીમ અબ્દુલ જોરજયા - *[Signature]*
- દુસેન ઉમર જોરજયા - *[Signature]*
- આમીન અશીફ જોરજયા - *[Signature]*
- અમદ ગાંધોલીયા - *[Signature]*
- હુસામભાઈ ખા. ચૌદાલ - *[Signature]*
- મહુદ દસ્તાઈલ જોરજયા - *[Signature]*
- લાસદ દફિલાલ ગાંધોલીયા - *[Signature]*
- ચૌદાલ દાનાભાઈ મુન્નાભાઈ - *[Signature]*
- ચૌદાલ ગાલેશભાઈ મુન્નાભાઈ - *[Signature]*
- દિનેશભાઈ વીરાભાઈ ચૌદાલ - *[Signature]*
- દુસેન ઉમર જોરજયા - *[Signature]*
- આબીદ મુમુદ આગાહોરીયા - અ.ગાંધોલીયા અ. -
- દસ્તાઈલ હેમન ઠાલાલીયા - દસ્તાઈલ હેમન અ -
- દબાઈભાઈ દસ્તાઈલ મલખરા - *[Signature]* (3)

અર્ધ મંદિરાની નોનસોલા - 111 પા.નં. ૪

ઉભેરા સાબાદ અપાનોડીયા - સાઈલ

સોનીલ મુલેમાન વરાબીયા - સાઈલ

પરબીજ મોનાજ ભાલ - પરબીજ મોનાજ ભાલ

અર્ધ ઈશાદ નોનસોલા - અર્ધ ઈશાદ

અર્ધુલ્લા ઈશાદ નોનસોલા - અર્ધુલ્લા

દબાલ વલ્લી વલપરા - દબાલ

સાઈદ દબાલ નોનસોલા - સાઈદ

અર્ધ અર્ધ નોનસોલા - અર્ધ

ફાલ ફાલાલ નોનસોલા - ફાલ

મંદિર મુલેમાન જોરબયા - મંદિર

અ.રહેમાન ઈસ્લામી મોંઘરી - ~~અ.રહેમાન~~

ઈફ્રીશામ ઈફ્રીશામ જોરબયા - ~~ઈફ્રીશામ~~

શેર ઈશાદ અર્ધુલ - શેર (વ લે)

શેરબાબ અર્ધુલ વરાબીયા - શેરબાબ

સોદાલ ખામાદ ઈશાદ - અર્ધુલ

ઉસ્માન મુસ્લિમ અપાનોડીયા - ઉસ્માન મુસ્લિમ અ.

દબાલ મયાંજ નોનસોલા - દબાલ

માઈક આમાન જોરબયા - માઈક આમાન

નોનસોલા મુસ્લિમ ઈશાદ - મુસ્લિમ ઈશાદ

માઈકાબ આમાન જોરબયા - માઈકાબ આમાન

અર્ધુલ અર્ધ વરાબીયા - અર્ધુલ

મોરમાદ ઉસ્માન અપાનોડીયા - મોરમાદ ઉસ્માન

વાટેરાબ મોંઘરી ઈશાદ - વાટેરાબ

મોંઘરી ઈશાદ ઈશાદ - મોંઘરી ઈશાદ

વરાબીયા મુસ્લિમ અર્ધુલ - મુસ્લિમ (૨)

Photographs taken during site inspection by Joint committee on 05/07/2023 at Village Badargadh, Taluka- Vadgam, District -Banaskantha.



**Site visit carried out on 5-7-2023 by joint committee at site of village-
Badargadh**



Domestic waste water along with storm water accumulated at Gaucher Land



Grey Water Treatment Plant constructed



Rojkam carried out at site during inspection on 05-07-2023



Annexure- E

BY R.P.A.D.

SHOW CAUSE NOTICE

WHEREAS, Badargadh Gram Panchayat, village- Badargadh, is situated at Ta: Palanpur, Dist: Banaskantha.

ANDWHEREAS, during visit of Gauchar Land S. No.- 498 of Badargadh village on 13/07/2023 by the Board Officials, it was observed that:

- 1) Domestic Wastewater generated from residential households of Badargadh village is accumulated at Gauchar Land (S. No.-498 of Badargadh Village).
- 2) Solid waste generated from households is disposed at Gauchar land (S. No.-498) of Badargadh village.

In view of above, you are called upon to show cause and submit action taken report with reference to above within 7 days, failure to which further action will be initiated.

For and on behalf of
Gujarat Pollution Control Board

Mehul Patel
20/7/23

(Mehul Patel)

Unit Head- Palanpur

No. GPCB/BK-Gen-Com-16(6)/ID- 20011/

Date:

ISSUED TO:

Gram Panchayat Badargadh,
Village- Badargadh,
Ta: Palanpur, Dist: Banaskantha.

Copy to:

1. The District Development Officer (DDO), Sardar Patel Panchayat Bhavan, Palanpur , Banaskantha – 385001...For information please.
2. The Regional Officer,
G.P.C.Board, Palanpur,
Room No.20-24,3rd floor,
Jilla Seva Sadan-2,
Joravar Palace, Palanpur,
Dist: Banaskantha-385001.....For monitoring and compliance verification
3. Select File (BK-Gen-Com-16(6)/ID- 20011)
4. Select File (BK-Gen-57)

Photographs of Grey Water Treatment Plant inaugural function organized at Village- Badargadh on 22-7-2023.

Shri Hasanali Nurabhai Nodoliya (Applicant), Incharge Sarpanch and other villagers remained present at this inaugural function.



Installation of mechanical equipment and electric connection for this “Grey Water Treatment Plant” is completed.

